

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.909 OF 2020

In the matter of:

Anil Kaneria & Ors

Appellant

Vs

Vineeta Maheshwari RP of Kaneria Granito Ltd

Respondent

Present:

Ms R. Gayathri Manasa, Advocate for appellant.

Mr. Ravi Raghunath, Ms Aakashi Lodha, Advocates for Respondent.

Ms Vineeta Maheshwari, RP/Liquidator.

ORDER

07.04.2021: Ms R. Gayathri Manasa, learned counsel for the appellant submits that the arguing counsel is not available today. The matter is adjourned. Post the matter for hearing on **22.04.2021 at 2PM.**

**(Justice Bansi Lal Bhat)
Acting Chairperson**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Bm/gc